

**Name of the Corporate Debtor: Sanwariya Furnaces Private Limited**  
**Date of commencement of CIRP: July 28, 2022;**  
**List of creditors for claims received up till November 05, 2022**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Alwar Refractories Pvt. Ltd.	17.08.2022	12,64,062.12	-	Supply of Goods	-	-	No	-	-	-	-	12,64,062.12	Note 1
2	Refmon Industries	17.08.2022	67,956	-	Supply of Goods	-	-	No	-	-	-	-	67,956	Note 1
3	D-Tech Furnaces Solutions	18.08.2022	5,80,721	-	Supply of Goods	-	-	No	-	-	-	-	5,80,721	Note 1
4	Sh. Vikas Maheshwari, Proprietor of M/s. Vikas Trading Company	19.08.2022	1,84,85,231	1,84,85,231	Supply of Goods	-	-	No	74.40	-	-	-	-	-
5	Shree Chand Trading Co. Through Ankur Jain (Proprietor)	17.08.2022	63,59,499	63,59,499	Supply of Goods	-	-	No	25.60	-	-	-	-	Note 2
<b>4</b>	<b>Total</b>		<b>2,67,57,469</b>	<b>2,48,44,730</b>								<b>-</b>	<b>19,12,739,12</b>	

**Notes**

- 1 Additional information/documents were sought and received. Further, the claims shall be verified from the books of the Corporate Debtor which has not been received by the RP
- 2 The claimant filed Form -C earlier and the same was not admitted. The claimant revised the Form and filed the same with RP